(d) The draft Development Plan of Ahmedabad - Dholera Investment Region and draft report on the techno-economic feasibility of the project 'Mega Industrial Prak' at Dholera have been submitted by the consultant appointed by the DMIC Development Corporation Ltd. (DMICDC). The Detailed Project Report of 'Greenfield International Airport' near Dholera is under preparation by the Airports Authority of India.

(e) Does not arise.

Promotion of Industries in Bihar

1803. SHRI TARIQ ANWAR : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to promote industries in rural and backward regions in the country specially in Bihar;

- (b) if so, the details thereof;
- (c) the details of the proposal received from the State Governments; and
- (d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) In a deregulated industrial environment, the decisions to set up industries are taken by the entrepreneurs. The State Governments are primarily responsible for industrial development in their respective States and the Union Government supplements the efforts of the State Governments through various incentive schemes. The Union Government is implementing package of incentives for the special category States of the North East (including Sikkim) and the States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand.

(c) and (d) Many other States have also requested for similar packages but it has been the consistent stand of the Government not to extend or announce any fresh package in view of the reason that the afore-mentioned special category States have adverse geographical locations and other specificities. The States which have requested for packages are Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Orissa, Punjab, Rajasthan, Uttar Pradesh and West Bengal.

Adverse effect of export of iron ore

1804.SHRIMATI NAZNIN FARUQUE : PROF. ANIL KUMAR SAHANI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state: (a) whether there was an increase in the export of iron ore and the iron ore so exported, was imposed as steel, in the form of value-added product;

(b) the steps taken to motivate indigenous producers to undertake value addition of iron ore into finished steel;

(c) whether there is any proposal to ban export of natural resources like iron ore particularly when there is a growing domestic demand; and

(d) the quantum of foreign exchange lost by exporting of minerals as raw material, as the country is importing the finished products of the same minerals at a higher rate?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) Although there was an increase in the export of iron ore during the year 2009-10 as compared with 2008-09, there is no data available to know whether the iron ore so exported was imported as steel in the form of value-added product. The data on import of total finished steel (alloy + non-alloy) for 2007-08 to 2009-10 is given below:

Quantity in million tonnes

Item	2007-08	2008-09	2009-10
Import of total finished steel	6.58	5.84	7.29

(b) The decision to invest in putting up steel manufacturing capacities is left to the producers.

(c) No, Sir.

(d) The export of minerals is determined by domestic demand, production, capacity, employment in remote areas dependent on mining and overall economic considerations. The import of finished products likewise, is dependent on domestic demand and domestic capacity to produce grade wise finished products. Therefore, it is not possible to draw a comparison between foreign exchange balance in export and import.

Widening of Trade Deficit

1805. SHRI M.P. ACHUTHAN : SHRI D. RAJA : Will the Minister of COMMERCE AND INDUSTRY be pleased to state: